GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA
UNSTARRED QUESTION NO. 2960
TO BE ANSWERED ON 3RD AUGUST, 2022

PROGRESS MADE UNDER BHARATNET

2960.  SHRI M.V.V. SATYANARAYANA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a)     the details of the progress made under BharatNet, which aims at providing connectivity to 2.5 lakh Gram Panchayats through optical fibre including the impact of the same, State-UT-wise;

(b)     whether the Government is looking to further extend the scope of the same; and

(c)     if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)

(a)     The State/UT wise details of progress made under BharatNet is given in **Annexure-I**. The infrastructure created under BharatNet project is a national asset, accessible on a non-discriminatory basis to the Service Providers, and the same can be utilized to provide benefits of telecom services, such as e-Health, e-Education, e-Agriculture services etc. to the citizens.

(b) & (c)     The scope of BharatNet has been extended to connect all inhabited villages beyond GPs across the country.

**Annexure referred to in Part (a) of the Lok Sabha Unstarred Question No. 2960 for answer on 03.08.2022**

**State/UT-wise details of Service Ready Gram Panchayats (GPs) under BharatNet (as on 25.07.2022)**

| S. No. | State/UT | No. of Service Ready GPs |
|---|---|---|
| 1 | Andaman & Nicobar Islands | 41 |
| 2 | Andhra Pradesh* | 2840 |
| 3 | Arunachal Pradesh | 769 |
| 4 | Assam | 1511 |
| 5 | Bihar | 8307 |
| 6 | Chandigarh | 12 |
| 7 | Chhattisgarh* | 9138 |
| 8 | Dadra and Nagar Haveli and Daman and Diu | 38 |
| 9 | Delhi | 0 |
| 10 | Goa# | 0 |
| 11 | Gujarat* | 14190 |
| 12 | Haryana | 6082 |
| 13 | Himachal Pradesh | 407 |
| 14 | Jammu & Kashmir | 1082 |
| 15 | Jharkhand* | 4297 |
| 16 | Karnataka | 6084 |
| 17 | Kerala | 978 |
| 18 | Ladakh | 191 |
| 19 | Lakshadweep | 9 |
| 20 | Madhya Pradesh | 17751 |
| 21 | Maharashtra* | 22124 |
| 22 | Manipur | 1440 |
| 23 | Meghalaya | 654 |
| 24 | Mizoram | 452 |
| 25 | Nagaland | 232 |
| 26 | Odisha* | 6776 |
| 27 | Puducherry | 98 |
| 28 | Punjab | 12668 |
| 29 | Rajasthan | 8770 |
| 30 | Sikkim | 20 |
| 31 | Tamil Nadu*$ | 0 |
| 32 | Telangana* | 8110 |
| 33 | Tripura | 726 |
| 34 | Uttar Pradesh | 38222 |
| 35 | Uttarakhand | 1662 |
| 36 | West Bengal | 2363 |
| | **Total** | **178044** |

*The Phase-II is being implemented under State-Led model in these States.
*$Tamil Nadu State Government signed the MoU with Universal Service Obligation Fund (USOF) on 31.03.2017 for implementation of BharatNet project. Phase-I of BharatNet was accordingly not taken up in Tamil Nadu and the State's GPs are being implemented in Phase-II under State-Led model.
# Goa had its own similar broadband network and thus not taken up under Ph-I & Phase-II of BharatNet Project.
**Note:** Delhi has no GPs and thus not taken up under BharatNet Project.

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